

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) Yes, Sir.

(b) Some of the important decisions recently taken are as under :—

- (i) Gradual taking over recovery work from the State Governments. Recovery work has since been taken over fully from the State Governments in the C.I.T's charges of Delhi and Andhra Pradesh and partly in the charges of C.I.T., West Bengal, Madras, Mysore, Gujarat and Rajasthan.
- (ii) Introduction of a scheme of functional distribution of work under which the work of collection of tax dues would be entrusted to Income-tax Officers exclusively engaged on this work.
- (iii) Responsibility for collection of arrear demands has been fixed on particular officers as under :—

Income-tax Officers.—Cases of arrear demand below Rs. 1 lakh.

Inspecting Assistant Commissioners.—Cases of arrears over Rs. 1 lakh and below Rs. 5 lakhs.

Commissioners of Income-tax.—Cases of arrears over Rs. 5 lakhs.

- (iv) Raising of interest in case of delayed payments from 6% to 9% with effect from 1-10-1967.

NATIONALISATION OF GENERAL INSURANCE

- *109. SHRI C. JANARDHANAN :
SHRI K. R. GANESH :
SHRI RAM KISHAN GUPTA :
SHRI HEM RAJ :
SHRI P. N. SOLANKI :
SHRI S. KUNDU :

Will the Minister of FINANCE be pleased to state :

(a) whether the Special Officer deputed to look into the question of nationalisation of General Insurance has submitted his report;

(b) if so, the recommendations made by him; and

(c) the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) to (c). A senior officer of the Ministry of Finance dealing with insurance was asked to study how best to attain our policy objectives regarding General Insurance (elimination of malpractices and realisation of positive objectives), including the possibility of achieving these objectives either through nationalisation or through other ways. Action on the results of his study which was intended only to assist internal examination within Government, is under consideration.

CREDIT TO PRIORITY SECTORS

*110. SHRI AMRIT NAHATA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has finalised a package of measures designed to stimulate the flow of credit to the priority sectors such as agriculture, exports and small scale industries; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-1589/67.*]

AWARDS FOR IMPLEMENTATION OF FAMILY PLANNING PROGRAMME

*111. SHRI CHENGALRAYA NAIDU : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that Government are considering a proposal to give national awards for outstanding performances in the implementation of family planning; and

(b) if so, the details of the proposal ?